

LOK SABHA DEBATES

LOK SABHA

Monday, May 24, 1976 / Jyaishta 3,
1898 (Saka)

The Lok Sabha met at Eleven
of the Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT OF HEAVY
ENGINEERING CORPORATION LTD., RANCHI
FOR 1974-75.

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY AND
CIVIL SUPPLIES (SHRI A. P.
SHARMA):

On behalf of Shri A.C. George, I beg to
lay on the Table a copy each of the follow-
ing papers (Hindi and English versions)
under sub-section (1) of section 619A of the
Companies Act, 1956 :—

(1) Review by the Government on the
working of the Heavy Engineering Corpora-
tion Limited, Ranchi, for the year 1974-75.

(2) Annual Report of the Heavy Engi-
neering Corporation Limited, Ranchi, for
the year 1974-75 along with the Audited
Accounts and the comments of the Com-
ptroller and Auditor General thereon.

[Placed in Library. See No. LT-10894/
76.]

ANNUAL REPORT OF INDIAN COUNCIL OF
AGRICULTURAL RESEARCH, NEW DELHI,
FOR 1973-74 WITH AUDITED ACCOUNTS
AND STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE AND
IRRIGATION (SHRI SHAHNAWAZ
KHAN): I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi
and English versions) of the Indian Council

of Agricultural Research, New Delhi, for
the year 1973-74, together with the audited
Accounts.

(2) A statement (Hindi and English
versions) showing reasons for delay in
laying the above Report.

[Placed in Library. See No. LT-
10895/76].

NOTIFICATIONS UNDER CUSTOMS ACT,
1962 AND CENTRAL EXCISE RULES, 1944.

THE MINISTER OF STATE IN-
CHARGE OF THE DEPARTMENT OF
REVENUE AND BANKING (SHRI
PRANAB KUMAR MUKHERJEE):
I beg to lay on the Table—

(1) A copy each of the following Notifi-
cations (Hindi and English versions) under
section 159 of the Customs Act, 1962 :—

(i) G.S.R. 331(E) and 332 (E) published
in Gazette of India dated the 12th
May, 1976 together with an explana-
tory memorandum.

[Placed in Library. See No. LT-
10896/76.]

(ii) G.S.R. 681 published in Gazette
of India dated the 15th May, 1976,
together with an explanatory memo-
randum. [Placed in Library. See
No. LT-10897/76.]

(2) A copy each of the following Notifi-
cations (Hindi and English versions) issued
under the Central Excise Rules, 1944 :—

(i) G.S.R. 333(E) to 337(E) published
in Gazette of India dated the 12th
May, 1976 together with an explana-
tory memorandum. [Placed in
Library. See No. LT-10898/76.]